

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:253
ANSWERED ON:14.03.2011
EMPLOYEES PROVIDENT FUND
Tarai Shri Bibhu Prasad

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to invest a part of subscription accumulated in the Employees Provident (EP) Fund in the capital market in the form of equity;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Ministry has sought or received any feedback/opinion from other allied Ministries/Departments including the Ministry of Finance in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 253 FOR 14.03.2011 BY SHRI BIBHU PRASAD TARAI REGARDING "EMPLOYEES PROVIDENT FUND"

(a) & (b): Central Board of Trustees, Employees Provident Fund has decided not to invest any funds in the Capital Market.

(c) & (d): Yes, Sir. Ministry of Finance vide its letter dated 14th August, 2008 has recommended broadly the following pattern of investment:

Category	Amount
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Government Securities	Upto 55%
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Debt Securities and Term Deposits	Upto 40%
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Money market instruments including units of money market mutual fund	Upto 05%
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Shares of Companies or equity linked mutual funds	Upto 15%
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